

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.**

CP No.02/2021 in OA No.255/2020

This the 16th day of September, 2021.

**Coram : Hon'ble Shri Jayesh V.Bhairavia, Member (J)
Hon'ble Dr. A.K.Dubey, Member (A)**

Rekhaben
D/o. Gopalbhai N. Parkar
Aged 41 years
R/o. Pandya Farm, B/h. Kartikey Society
Chaklia Road, Dahod – 389 151. Applicant

(By Advocate : Ms.S.S.Chaturvedi)

VERSUS

- 1.** Union of India,
Notice to be served through
Shri Alok Kansal or his successor in the office
General Manager
Western Railway,
Churchgate, Mumbai – 400 020.

- 2.** Shri Raj Purohit or his successor in the office
Dy. Chief Material Manager,
Western Railway, Sabarmati,
Ahmedabad – 380 005.

- 3.** Shri Ravi Ranjan or his successor in the office
Chief Accounts Officer
Western Railway, Asharwa
Ahmedabad 380 005. Respondents

(By Advocate : Shri M.J.Patel)

O R D E R (ORAL)

Per : Hon'ble Shri J.V. Bhairavia, Member (J)

- 1.** Heard Ms. S.S.Chaturvedi, counsel for the applicant and Shri M.J.Patel, Standing counsel for the Opponents.

2. It is brought to the notice of the Tribunal that the order passed by this Tribunal in OA No.255/2020 dated 31.08.2020 has been challenged by the original respondents before the Hon'ble High Court of Gujarat by way of SCA No.1871/2021 and the Hon'ble High Court has been pleased to issue notice to the original applicant of the OA.

3. Since the order passed by this Tribunal in OA No.255/2020 has been challenged before the Hon'ble High Court by way of SCA and notice has been issued therein, we do not find appropriate to keep this CP pending at this stage. Hence, the contempt proceedings are dropped and the Contempt Petition stands disposed of. Notices to the alleged contemnors stand discharged.

(A.K.Dubey)
Member (A)

(J.V.Bhairavia)
Member (J)

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